

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 39

Dated Guwahati, the 8th June, 2022

The Principal Seat of the Gauhati High Court will remain closed from **1st July, 2022 to 15th July, 2022** on account of **Summer Vacation**.

The working days during the Summer Vacation are divided into two equal parts of 6 (six) days each. The Officers and Staff of the Principal Seat will attend office under Roster arrangement i.e., 50% of the Officers and Staff will work in the 1st Part of the Vacation and remaining 50% of Officers and Staff will work in the 2nd Part (excluding Saturdays & Sundays) as mentioned below: -

<u>Working days during the Vacation</u>	
1ST PART	2ND PART
1st, 4th, 5th, 6th & 7th July, 2022	11th, 12th, 13th, 14th & 15th July, 2022

The 8th July, 2022 will be a **common working** day during the ensuing Summer Vacation.

The Officers and Staff will attend office from 10:00 a.m. to 5:00 p.m. on 'Vacation Court Days' and from 10:00 a.m. to 3:00 p.m. on 'Other Working Days'.

However, limitation will not run during the Vacation.

By Order,

Sd/- Gautam Baruah,
REGISTRAR GENERAL

Memo No. HC.III - 37/2016/1930/G, Dated 8th June, 2022

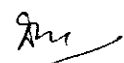
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Registrar (_____), Gauhati High Court, Guwahati.
5. The Registrar-Cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
8. The Member Secretary, Assam State Legal Services Authority, Guwahati.

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9. The Member Secretary, Nagaland State Legal Services Authority, Kohima
10. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
11. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
12. The Registrar, High Court of _____ ,
13. The District & Sessions Judge, _____, Assam.
14. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
15. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
16. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
17. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
18. The Secretary, Bar Association, Dimapur, Nagaland.
19. The Secretary, Lawyers' Association, Guwahati.
20. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.
21. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
22. The Joint Registrar (Judicial), Gauhati High Court, Guwahati. He is requested to make necessary arrangements for holding Vacation Courts.
23. The Joint Registrar (_____), Gauhati High Court, Guwahati.
24. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
25. The Director, Law Research Institute, Gauhati High Court, Guwahati.
26. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
27. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
28. The Court Manager, Gauhati High Court, Guwahati.
29. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
30. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
31. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
32. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the **Notification** in the website of Gauhati High Court.*
33. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
34. The Admn. Officer (Judicial) (_____), Gauhati High Court, Guwahati.
35. The Admn. Officer (Judicial) (Establishment) *is to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Summer Vacation.*
36. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
37. The Court Master, Court No._____, Gauhati High Court, Guwahati.
38. The Chief Security Officer, Gauhati High Court, Guwahati.
39. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
40. The Manager, Staff Canteen of the Gauhati High Court (Old Block / the Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
41. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.


REGISTRAR GENERAL


 8/6/2022